

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 35/7/NCLT/AHM/2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021

Name of the Company: Shriram Makadu Chitte & Ors  
V/s  
Sunshine Hi-Tech Infracon Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

The matter stands adjourned to 09.02.2021 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 4th day of January, 2021.